NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. I.A. 2000/2024
IN
C.P. (IB)/3164(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Indiabulls Housing Finance Ltd

VS

Hanumesh Realtors Pvt Ltd

Appearance:

For the Liquidator: Someone appeared, however, did mark appearance

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 2000/2024

1. The above Application has been filed by Liquidator for taking on record this Progress Report. Ld. Counsel for the Liquidator submits that in view of pending litigation, no progress is made.
2. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/RKS/